

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 127/2006**  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017**

**NAME OF THE COMPANY:** M/s. Johari Exports P. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

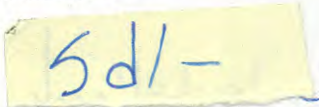
<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**Present:** Mr. Mansumyer Singh, Advocate for Petitioner.  
None for the Respondents.

**ORDER**

Vide the previous orders on record, the matter had been listed on 04.01.2017. It is submitted by the Ld. Counsel for the petitioner that the next date conveyed to them was 24.01.2017. Since it was not listed yesterday, Ld. Counsel for the respondents is also not present today.

Re-notify this case for final arguments on 25.04.2017.

  
**(Ina Malhotra)**  
**Member Judicial**